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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-242/2010/2001/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
✓ Smti. Rita Kar,
District & Sessions Judge,
Kokrajhar.

Dated, Guwahati the 8th May, 2020.

Sub: **Station leave permission.**

Ref:- Your Letter No. DJK.1-5/20/553, dtd. 08.05.2020

Madam,

With reference to the above, I am directed to inform you that, your prayer for station leave permission w.e.f. the morning of 09.05.2020 till the morning of 11.05.2020 has been approved. You are further allowed to use your official vehicle for the to and fro journey to Guwahati, at your own cost, subject adherence to Lockdown protocol.

The Addl. District & Sessions Judge FTC, Kokrajhar and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-242/2010/2002/A, dated 8.5.2020
Copy to:-

1. The Project Manager, Gauhati High Court for uploading this letter in the official website of Gauhati High Court.

JT. REGISTRAR (VIGILANCE)